



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 10th May, 2021

NOTICE

Please take notice that the Bench notified for holding Virtual Court – II on 11th May, 2021 is re-constituted. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)
2. Hon'ble Mr. V.P. Singh, Member (Technical)

By order of the Hon'ble Officiating Chairperson

-Sd/-

For Registrar